

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-214-2020**

M/s. Shaun Filamentas ... Petitioner

V e r s u s

The Branch Manager, Indian Overseas

Bank and Ors. ... Respondents

Shri Ameya Salatry, Advocate for the petitioner.

**Coram:- M. S. SONAK &**

**SMT. M. S. JAWALKAR, JJ.**

**Date:- 22<sup>nd</sup> September, 2020**

**P.C.:**

Heard Shri Ameya Salatry, learned Advocate for the petitioner.

2. Issue notice to the respondents, returnable on 05/10/2020.
3. In addition to the usual mode of service, private service is permitted.
4. In case any of the respondents wish to file their response they may do so on or before the next date, since, Shri Salatry,

learned Advocate for the petitioner points out that the scheme is due to expire by end of October, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

mv